

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 331 OF 2017 &
IA NOS. 857 & 950 OF 2017**

Dated: 20th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Suryachakra Power Corporation Ltd.

.... Appellant(s)

Vs.

**Electricity Department, Andaman & Nicobar
Administration & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anindita Pujari
Ms. Kavita Bhardwaj
Mr. Shubham

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharara
Ms. Shefali Jain for A&N Admn.

ORDER

List the matter on **07.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**